

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)

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**Subject:** Compliance of directions passed by the Hon'ble Supreme Court vide order dated 09.03.2026 in Writ Petition (Civil) No. 1112 of 2025 titled Shaheen Malik Vs Union of India & Anr-"direction regarding expeditious disposal of acid attack cases in a fixed timeline."

## CIRCULAR

No. 15 of 2026/RG


Dated: 13.05.2026.

In view of the directions issued by the Hon'ble Supreme Court in para 4 of the order dated 09.03.2026 passed in the matter captioned above, all the concerned Judicial Officers in whose Courts matters concerning Acid Attack are pending, are directed to conclude the trials expeditiously within Nine (09) months from the next date of hearing fixed in the matter.

In addition, the concerned Judicial Officers are directed to submit monthly progress report of these cases before the Hon'ble Administrative Judge concerned for meticulous monitoring in compliance of the aforesaid directions.

Any deviation to the aforesaid timeline shall be viewed seriously.

**By Order.**

  
(M. K. Sharma)  
Registrar General

No: 21191-40 RG/SCS

Dated: 13-5-2026

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. /Mrs. Justice.....  
.....for kind information of their Lordships with request to monitor the progress of these cases on monthly basis.
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Registrar Rules, High Court of J&K and Ladakh.
5. Registrar Computers (IT), High Court of J&K and Ladakh.  
.....for information.
6. Principal District & Sessions Judges, Pulwama/Shopian/Kathua.
7. Additional District & Sessions Judges, Kathua/Handwara.  
....for information and compliance.
8. Deputy Registrar, Supreme Court Section, High Court of J&K and Ladakh for information.
9. In-charge, NIC, High Court of J&K and Ladakh, Jammu for information and uploading the same on the official website of the High Court.
10. In-charge Library, High Court wing Jammu/Srinagar, for information and keeping the record of the same.
11. Order file.

  
Registrar General